

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-44/2004_/1705/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. B. Gogoi,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 28th March, 2022

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ(S) 1263 dtd 23.03.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for two days on 29.03.2022 and 30.03.2022 with station leave permission, with the official vehicle, at own cost, from the evening of 28.03.2022 till the morning of 31.03.2022**, has been granted.

Further, the Addl. District & Sessions Judge, Sonitpur, Tezpur, in his absence the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-44/2004/1706/A, dated 28.03.2022
Copy to:

1. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

Pda